

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 227 of 2020**

**In the matter of:**

**Pandit Automotive Pvt Ltd.**  
**Through its liquidator, CS Anagha Anasingaraju** **....Appellant**

**Vs.**

**Chetan Motors & Anr.** **....Respondents**

**Present:**

**Appellant: Mr. Rakshit Pandey, Advocate**

**Respondents:**

**ORDER**

**06.02.2020:** At request of the Proxy Counsel for the Appellant, the matter is adjourned to **18<sup>th</sup> February, 2020** under the caption 'For Admission (Fresh Case)'.

**[Justice Bansi Lal Bhat]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

ha/nn